

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
STARRED QUESTION NO.174
ANSWERED ON 28.07.2022**

ELECTRIFICATION PROJECTS UNDER SAUBHAGYA

†*174. SHRI VIJAY KUMAR DUBEY:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the electrification projects undertaken/implemented under the Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya across the country, State-wise;**
- (b) whether the Government proposes to launch any scheme/yojana to provide electricity to the population living in Majras-Tolas and in streets/lanes under Phase-III of the said yojana in Uttar Pradesh and if so, the details thereof;**
- (c) whether the Government also proposes to change shabby poles and wires to enhance the capacity thereof; and**
- (d) if so, the details thereof along with the time by which the said works are likely to be carried out?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 174 ANSWERED IN THE LOK SABHA ON 28.07.2022 REGARDING ELECTRIFICATION PROJECTS UNDER SAUBHAGYA

(a) : The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification, by providing electricity connections to all un-electrified households in rural areas and all poor households in urban areas in the country. Under the aegis of Saubhagya, as on 31.03.2019, all willing households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier but later expressed willingness to get electricity connection. This was also sanctioned. All these seven States had reported 100% households' electrification as on 31.03.2021. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021.

Thereafter some States reported 11.84 lakh households remained to be electrified. These were also sanctioned, against which, 4.34 lakh households have been electrified. Accordingly, till date, a total 2.86 crore households have been electrified. State-wise details are at Annexure.

(b) to (d) : While fresh arising of new households and upgradation/augmentation of networks is a continuous process and electrification of such households is expected to be taken care of by the Distribution Utilities, the Government of India stands committed to help the States electrify all households identified before Saubhagya. In this respect, the Government of India has recently issued guidelines for their electrification under the Revamped Distribution Sector Scheme (RDSS). The following framework would be followed in case of receipt of Household electrification proposals is so far as funding from the Government of India is concerned:

(i) Only cases of un-electrified households (prior to Saubhagya) identified before 31-03-2019 would be considered for funding under RDSS with the following stipulations:

- Last mile connectivity i.e. the service connections downstream from the pole, shall be carried out by the DISCOMs and the States through their own means, as the same is not under the purview of RDSS. However, cost of Smart Prepaid Meters can be funded under RDSS as per the scheme guidelines.
- Sanctions can be considered under RDSS for only network augmentation to cater to the requirement of Household electrification upto the extent of electric pole, with the cap of a project cost of Rs.50,000/- per household. While the cost of the project could be higher, costs higher than Rs.50,000/- per household would be borne by the States from their own resources.

(ii) Since there is no Off-grid and last mile provision under RDSS, only grid connected works shall be undertaken.

ANNEXURE

ANNEXURE REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 174 ANSWERED IN THE LOK SABHA ON 28.07.2022 REGARDING ELECTRIFICATION PROJECTS UNDER SAUBHAGYA

State-wise electrification of households since launch of Saubhagya Scheme / Additional Sanction and Achievement under DDUGJY

Original Sanction of Saubhagya				Additional sanctions allowed under Saubhagya		Further Additional Households Sanctioned under DDUGJY					Grand Total
Sl. No	Name of the States	No of Households electrified from 11.10.2017 to 31.03.2019 as per Portal	Saturation certificate date	No of Households reported electrified from 01.04.2019 to 31.03.2021	Total HHs electrified as on 31.03.2021	Discom	Date of sanction	Fund Sanctioned (Rs. in Cr.)	Households Sanctioned	Cumulative Achievement as on 15.03.2022	
										Total	
1	Andhra Pradesh*	1,81,930		0	1,81,930						181930
2	Arunachal Pradesh	47,089	12-Mar-19	0	47,089	APDA	02.08.2021	39.3	7859	0	47089
3	Assam	17,45,149	24-Jan-19	2,00,000	19,45,149	APDCL	13.07.2021	1718.19	480249	381507	2326656
4	Bihar	32,59,041	25-Oct-18	0	32,59,041						3259041
5	Chhattisgarh	7,49,397	17-Aug-21	40,394	7,89,791	CSPDCL	02.08.2021	82.85	21981	2577	792377
6	Gujarat*	41,317		0	41,317						41317
7	Haryana	54,681	07-Dec-18	0	54,681						54681
8	Himachal Pradesh	12,891	30-Nov-18	0	12,891						12891
9	Jammu & Kashmir	3,77,045	27-Oct-18	0	3,77,045						377045
10	Jharkhand	15,30,708	26-Dec-18	2,00,000	17,30,708						1730708
11	Karnataka	3,56,974	31-Jan-19	26,824	3,83,798						383622
12	Ladakh	10,456	27-Oct-18	0	10,456						10456
13	Madhya Pradesh	19,84,264	22-Oct-18	0	19,84,264	MPPoKVVCL	02.08.2021	264.4	99722	0	1984264
14	Maharashtra	15,17,922	27-Dec-18	0	15,17,922						1517922
15	Manipur	1,02,748	20-Dec-18	5,367	1,08,115	MSPDCL	02.08.2021	100.98	21135	0	108115
16	Meghalaya	1,99,839	24-Jan-19	0	1,99,839	Power Deptt.	02.08.2021	35.05	7009	7009	206848
17	Mizoram	27,970	24-Nov-18	0	27,970						27970
18	Nagaland	1,32,507	18-Dec-18	0	1,32,507	Power Deptt.	13.07.2021	2.1	420	401	132907

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19	Odisha	24,52,444	31-Dec-18	0	24,52,444						2452
20	Puducherry*	912		0	912						9
21	Punjab	3,477	13-Dec-18	0	3,477						34
22	Rajasthan (Jaipur)	18,62,736	16-Oct-18	2,12,786	20,75,522	AVVNL,JVVNL, JDVVNL	13.07.2021	1022.4	210843	49399	2124
23	Sikkim	14,900	26-Nov-18	0	14,900						14
24	Tamil Nadu*	2,170		0	2,170						2
25	Telangana	5,15,084	14-Nov-18	0	5,15,084						515
26	Tripura	1,39,090	27-Nov-18	0	1,39,090						139
27	Uttar Pradesh	79,80,568	31-Dec-18	12,00,003	91,80,571	DVVNL, MVVNL, PuVVNL	13.07.2021	836.31	334652	0	9180
28	Uttarakhand	2,48,751	30-Nov-18	0	2,48,751						248
29	West Bengal	7,32,290	26-Nov-18	0	7,32,290						732
Total		2,62,84,350		18,85,374	2,81,69,724	-	-	4,102	11,83,870	4,40,893	2,86,10

*Electrified prior to Saubhagya and not funded under Saubhagya
